NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER:

PETITION NUMBER: CP/11/2018

NAME OF THE PETITIONER: OM KRIYA IT SOLUTION PVT LTD

UNDER SECTION: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

REPRESENTATION BY WHOM

B. Garath baby

R. Roc., Chanci B. Galon

O. VE ONE O 1851 APPM

A. M. LELYE

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A. M. LELYE

ORDER

Representative for the Applicant present. Counsel for RoC present, prayed for time to make compliance with the Order dated 07.02.2018. At request, time is enlarged. Put up on **27.02.2018** at **10.30** AM.

(CH.MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS